

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
AHMEDABAD BENCH

O.A. No. 699/93  
TxNo.

DATE OF DECISION 7/12/1993

Shri Girdhari Lal Petitioner

Mr. S. Tripathy Advocate for the Petitioner(s)

Versus

Union of India & Ors. Respondent

Mr. Akil Kureishi Advocate for the Respondent(s)

CORAM :

The Hon'ble Mr. N.B. Patel : Vice Chairman

The Hon'ble Mr. K. Ramamoorthy : Member (A)

1. Whether Reporters of local papers may be allowed to see the Judgement ?
2. To be referred to the Reporter or not ?
3. Whether their Lordships wish to see the fair copy of the Judgement ?
4. Whether it needs to be circulated to other Benches of the Tribunal ?

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### The Job Response

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Shri Girdhari Lal  
Audit Officer,  
Posts & Telecommunications,  
19-B, Bharat Society,  
Ved Mandir Road,  
Kankaria, Ahmedabad-380 022.

: Applicant

(Advocate Mr.: S.Tripathy)

Versus

1. Director General of Audit,  
Posts & Telecommunications,  
Shamnath Marg,  
Civil Lines, Delhi-110 054

2. Deputy Director of Audit,  
Posts & Telecommunications  
Kapurthala Punjab.

3. Deputy Director of Audit,  
Posts & Telecommunications,  
19-B, Bharat Society,  
Ved Mandir Road, Kankaria,  
Ahmedabad-380 022.

4. Shri S.L.Prasher,  
Audit Officer,  
Posts & Telecommunications,  
Kapurthala, Punjab.

5. Shri C.L.Budhwar,  
Audit Officer,  
Posts and Telecommunications,  
Kapurthala (Punjab)

6. Shri Joginder Singh,  
Audit Officer,  
Posts and Telecommunications,  
Jallandhar-144 001.

7. Shri Gurudev Singh  
Audit Officer,  
Resident Audit Party  
C/o. Chief General Manager Telecom  
Ambala Cantt (Haryana)

8. Shri B.K.Kain  
Audit Officer,  
Posts and Telecommunications,  
Kapurthala (Punjab)

: Respondents

(Advocate: Mr.Akil Kureshi)

ORAL ORDER

IN  
O.A.699/93

Date:7/12/1993

Per: Hon'ble Mr.N.B.Patel

: Vice Chairman

The applicant has filed this application  
seeking an order of his transfer from Ahmedabad

to Kapurthala. The applicant has no right to claim that he should be posted at Kapurthala. It is true that the applicant could have declined promotion and avoided transfer to Ahmedabad, but the fact that he did not do so does not also confer on him a right to be transferred back to Kapurthala. The mere fact that the persons who were similarly transferred from Kapurthala on promotion after the applicant, are transferred back to Kapurthala does not mean that the authorities have acted in an arbitrary or malafide way. O.A. summarily rejected.



(K. Ramamoorthy)  
Member (A)

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(N. B. Patel)  
Vice Chairman

a.a.b.